

NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

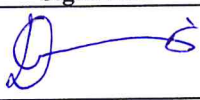
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PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 5.01.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA(CAA) No. 12/230/HDB/2018
NAME OF THE COMPANY	Shriram Chits Pvt Ltd
NAME OF THE TRANSFEROR COMPANY	Shriram Chits Pvt Ltd
NAME OF THE TRANSFEREE COMPANY	
UNDER SECTION	230

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
DIVYA DATLA 9440192334	Advocate	datladivya.ray@ gmail.com	
R. Shankara Narayanan,	Senior Advocate		

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

Heard Shri R. Shankara Narayanan, Learned Senior Counsel for the Applicant Company for some time.

The Learned Senior Counsel sought time to amend the prayers. Post the matter on 19.01.2018.



Member (T)



Member (J)

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